



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03 January, 2023

**NOTICE**

Please take notice that the following matter listed on 04.01.2023 in the Court-III will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 87 of 2020 & I.A. No. 1446 of 2021  (PH)	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anilkumar & Ors. <b>With</b>	Angad Varma	G.V. Anand Bhushan-R1  Abhishek K. Jain-R2  Ravi Chandran K. S.
2.	Comp. App. (AT) No. 204 of 2020  (PH)	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anil Kumar & Ors.	Angad Varma	Avinash Krishnan Ravi

By order of Hon'ble Chairperson

-Sd/-

Registrar